

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1698(KB)2019  
IA(I.B.C)/1370(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	J.D. [INDIA] CORPORATION VS BEST BAZAR RETAIL LLP
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Amandeep Singh, Adv. ] for the Liquidator

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1370(KB)2024:**
  - a. This is an application for placing on record the progress report which is placed at 22 onwards and this application is supported by an affidavit at page 10-14.
  - b. The 2<sup>nd</sup> progress report is taken on record and accordingly **this IA(I.B.C)/1370(KB)2024 is allowed and disposed of.**
3. List the main CP **on 13.08.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**